

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, the 11 Nov, 2022

S.O. 589 - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government here by appoint, Muneeb Umar, Tehsildar, Kishtwar to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction in District Kishtwar.

By Order of the Government of Jammu and Kashmir

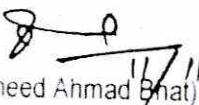
sd/-
(Achal Sethi)
Secretary to Government,

No. LAW-POWR/19/2022-10

Dated - 11 -11- 2022

Copy to the:-

1. Commissioner/ Secretary to Government Revenue Department
2. Divisional Commissioner, Jammu.
3. District Magistrate Kishtwar This is with reference to his letter No. DCK. PS 22/3232-33 Dated - 05-11-2022
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs (W 7 S C)
6. Concerned file
7. Incharge Website


(Khursheed Ahmad Bhat)
Additional Secretary to Government,